												THE REAL PROPERTY OF			
												The state of the s			
								NIL			NIL				NI
Remarks, if any	Amount of claim under verification	Amount of claim rejected	Amount of Amount of any mutual contingent claim dues, that may be set off	Amount of contingent claim	% share in total amount of claims admitted	Amount covered by guarantee	Whether lien / attachment removed?	Amount covered Whether lien / by lien or attachment attachment removed? pending disposal (Yes/No)	Nature of claim	Amount of claim admitted	Date of receipt Amount claimed	Date of receipt	Identification No.	Name of creditor	
							im admitted	Details of claim admitted			Details of claim received	Details of cl			
(Amount in Rs)							The second secon								
		n: 21st January, 2023	List of stakeholders as on: 21st January,2023		122)	Date of commencement of iquidation: 18 October 2022 (order published/received on 21st November 2022)	jublished/receiv	tober 2022 (order p	ilquidation: 18 Oc	ommencement of	Date of c	iquidation	Corporation Limited - In L	Name of the corporate deptor: Renaissance Corporation Limited - In Liquidation	Nan

Annexure 5